## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER

: TCP/66/2016

NAME OF THE PETITIONER(S)

: John Mathews & 3 others

NAME OF THE RESPONDENT(S)

: Stanpro Pharmaceuticals Limited

UNDER SECTION

: 111A & 237(b)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

P. VIDHJA SHANKAR ADV. FOR 1st RESPONDENTS

12. viologa & Lankar Qualty

MI. HARISHANDAR MANI

ADAN? M

come for Parkiness

## **ORDER**

Shri Anant Merathia, counsel for petitioner present. Shri R Vidhya Shankar, counsel for R1 present. Counsel for the applicant in CA 69/2011 stated that he has filed written arguments in the Registry and copy of the same is provided to the other side. At request time extended for hearing. Put up on  $\underline{06.03.2017}$  at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)